

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1116
TO BE ANSWERED ON 21ST JULY, 2017**

PNDT ACT

**1116. SHRI PRATHAP SIMHA:
SHRI RADHESHYAM BISWAS:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that many illegal sex determination/selection cases have been exposed through raids recently in many States and if so, the details thereof, including the number of machines sealed and convictions secured under Pre Conception (PC) & Pre-Natal Diagnostic Techniques (PNDT) Act, 1994;
- (b) whether the Government has taken any action in this regard and if so, the details thereof;
- (c) whether child sex ratio has dropped over the years in the country and if so, the details thereof;
- (d) whether the Government is planning to initiate any programme to increase female ratio by providing funds and other facilities and if so, the details thereof, State/UT-wise; and
- (e) whether the Government has initiated a mobile team under PC & PNDT Act to prevent pre-natal diagnostics and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): As per the information received from States/UTs State of Haryana has conducted maximum 278 decoy/Sting operations followed by 78 stings/Decoy operations in Rajasthan.

As per Quarterly Progress Reports (QPRs) March, 2017 submitted by States/ UTs, so far, a total of 1762 machines have been sealed and seized for violations of the law. A total of 2371 court cases have been filed by the District Appropriate Authorities under the Act and 416 convictions have so far been secured. Following conviction, the medical licenses of 114 doctors have been suspended/ cancelled. 27.5% of total on-going court cases have been filed in Rajasthan alone, followed by 24.12% in Maharashtra. Details enclosed at **Annexure-I**.

(c): The Child Sex Ratio (CSR) for the age group of 0-6 years as per the 2011 Census has declined to 918 girls as against 927 per thousand boys as recorded in the 2001 Census. **State wise Child Sex Ratio (CSR) over the years at Annexure-II**.

(d): The Central Government is rendering financial support under NHM to strengthen implementation structures in all the states. During 2016-17 Rs. 1229.82 lakhs have been approved for setting up dedicated PNDT cells, capacity building of appropriate authorities and Judiciary, monitoring and mapping of pre-natal diagnostic facilities, dedicated website and online MIS.

(e): Government of India has constituted National Inspection and Monitoring Committee for monitoring the implementation of the PC&PNDT Act at the ground level. On the similar lines States/ UTs have also constituted States/UTs Inspection and Monitoring Committees (SIMC) for the monitoring of the PC&PNDT Act at the state level.

State wise status of implementation of the PC&PNDT Act as on March 2017						
S. No.	States/ UTs	No of registered bodies	No. of ongoing Court / Police Cases	No. of Machines Seized / Sealed	Convictions	Medical licenses cancelled/ Suspended
1	Andhra Pradesh	2805	11	12	0	0
2	Arunachal Pradesh	68	0	-	0	0
3	Assam	791	5	3	1	0
4	Bihar	2341	130	34	6	0
5	Chhattisgarh	672	11	1	1	0
6	Goa	160	1	1	0	0
7	Gujarat	5465	0	0	17	5
8	Haryana	1946	208	241	69	14
9	Himachal Pradesh	272	1	-	1	0
10	Jammu & Kashmir	456	1	71	1	0
11	Jharkhand	751	22	0	0	0
12	Karnataka	4774	77	58	0	0
13	Kerala	1737	-	-	0	0
14	Madhya Pradesh	1614	46	14	3	2
15	Maharashtra	7713	572	462	88	69
16	Manipur	114	0	-	0	0
17	Meghalaya	46	-	-	0	0
18	Mizoram	52	0	-	0	0
19	Nagaland	49	0	0	0	0
20	Odisha	913	63	-	3	0
21	Punjab	1499	135	32	31	1
22	Rajasthan	2760	652	483	145	21
23	Sikkim	19	0	1	0	0
24	Tamil Nadu	6201	91	-	18	1
25	Telangana	3290	36	108	2	0
26	Tripura	52	-	-	0	0
27	Uttarakhand	609	51	11	1	0
28	Uttar Pradesh	5670	139	39	12	1
29	West Bengal	2831	22	28	0	0
30	A & N. Island	14	-	-	0	0
31	Chandigarh	132	1	-	0	0
32	D. & N. Haveli	16	-	-	0	0
33	Daman & Diu	10	-	0	0	0
34	Delhi	1555	95	163	17	0
35	Lakshadweep	9	-	-	0	0
36	Puducherry	104	1	-	0	0
TOTAL		57510	2371	1762	416	114

Child Sex Ratio as per Census (1971-2011)						
S.No.	State/UTs	1971	1981	1991	2001	2011
	India	964	962	945	927	918
1	Jammu & Kashmir	959	964	NA	941	862
2	Himachal Pradesh	981	971	951	896	909
3	Punjab	899	908	875	798	846
4	Chandigarh	892	907	899	845	880
5	Uttaranchal	NA	NA	949	908	890
6	Haryana	899	902	879	819	834
7	Delhi	909	926	915	868	871
8	Rajasthan	932	954	916	909	888
9	Uttar Pradesh	923	935	927	916	902
10	Bihar	964	981	953	942	935
11	Sikkim	1087	978	965	963	957
12	Arunachal Pradesh	968	997	982	964	972
13	Nagaland	991	988	993	964	943
14	Manipur	986	986	974	957	936
15	Mizoram	NA	986	969	964	970
16	Tripura	977	972	967	966	957
17	Meghalaya	992	991	986	973	970
18	Assam	1002	NA	975	965	962
19	West Bengal	1010	981	967	960	956
20	Jharkhand	NA	NA	979	965	948
21	Orissa	1020	995	967	953	941
22	Chhattisgarh	NA	NA	984	975	969
23	Madhya Pradesh	976	977	941	932	918
24	Gujarat	946	950	928	883	890
25	Daman & Diu	NA	NA	958	926	904
26	Dadra & Nagar Haveli	1021	995	1013	979	926
27	Maharashtra	972	956	946	913	894
28	Andhra Pradesh	990	992	975	961	939
29	Karnataka	976	974	960	946	948
30	Goa	964	965	964	938	942
31	Lakshadweep	929	964	941	959	911
32	Kerala	978	970	958	960	964
33	Tamil Nadu	974	967	948	942	943
34	Pondicherry	978	975	963	967	967
35	A & Nicobar Islands	978	978	973	957	968